

**Central Administrative Tribunal
Principal Bench**

**CP No.187/2017
in
OA No.3425/2016**

New Delhi, this the 12th day of March, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Suraj Mal,
Aged 43 years,
Group 'C',
S/o Shri Mouji Mal,
R/o G-1053, Sakhur Pur,
Delhi-110034.

...Applicant

(By Advocate : Shri Ashish Nischal)

Versus

Dr. (Prof.) Adesh K. Gadpayle,
Medical Superintendent,
Dr. RML Hospital,
New Delhi-110001.

...Respondents

(By Advocate : Shri Gyanendra Singh)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Heard both sides. The instant CP has been filed alleging violation of interim order dated 09.03.2017 in MA No.867/2017.

2. In the circumstances and in the facts of the case, we do not find any merit in the CP and the same is, accordingly, dismissed.

(NITA CHOWDHURY)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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